

Water Usage Charges paid by NHPC to J & K

3371. SHRI G.N. RATANPURI : Will the Minister of POWER be pleased to state :

- (a) the amount paid by NHPC to Jammu and Kashmir Government as charges for water usage;
- (b) whether NHPC has leasehold rights or ownership rights on the land on which it has constructed power projects in the State;
- (c) whether any negotiations have been held for transfer of any NHPC power project to the State Government; and
- (d) if so, the progress made therein?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL) : (a) NHPC has paid Rs. 639 crore (approximately) as water usage charges to Government of Jammu & Kashmir till March, 2012, for Salal, Dulhasti, Sewa-II and Uri Power Stations.

(b) The details of lease rights or ownership rights on the land on which NHPC has constructed/is constructing power projects in the State of J&K are given in Statement (*See below*).

(c) and (d) A Memorandum of Understand (MoU) was signed between Ministry of Power, Government of India and Government of Jammu & Kashmir on 20.07.2000, whereby 7 (seven) hydroelectric projects; namely Kishanganga, Uri-II, Bursar, Sewa-II, Pakal Dul, Nimmo Bazgo and Chutak, were handed over to NHPC for funding, execution and operation. The MoU, inter alia also provides that a mutually acceptable methodology will be worked out for handing over these projects to Jammu & Kashmir Government separately. The Government of Jammu & Kashmir has requested for working out the mutually acceptable methodology, for transfer of these projects to the State Government. However, no negotiations have started in this regard.

Statement

*Details of Lease Right or Ownership Rights on the Land on which
NHPC has constructed/is constructing power projects in J&K*

1. Sewa-II Power Station :

The NHPC has lease hold rights of land for this project.

2. Dulhasti Power Station :

The land required for construction/commissioning, operation and maintenance of the project was to be acquired by the Dy. Commissioner, Doda in the name of J&K

State Government and thereafter transfer the same on lease basis to the project under Section IV of J & K Land Grants Act, 1960. Accordingly, mutation of land acquired for Power Station has been attested in the name of J & K State and in tenancy columns of revenue records, possession of land has been incorporated in the name of NHPC Ltd., Dulhasti Power Station, Kishtwar. The case for sanction of lease for a period of 99 years has been submitted to Government of Jammu and Kashmir.

3. Salal Power Station

As per the revenue records, the ownership of the land belonging to Salal Power Station lies with State and Maqbooza of Salal Project through Hind Sarkar. At the time of purchase of land, Salal project was owned by Government of India and subsequently Government of India transferred Salal Project to NHPC on ownership basis from 1st November 1987 vide Govt. of India order No. 4/1/78-DO(NHPC) dated 09.02.1989.

4. Uri Power Station

The land over which Uri Power Station has been constructed was mutated in favour of NHPC by the concerned Revenue Authorities of J & K State after making spot verification and NHPC is having possession over the land and structure for the last about 25. Years.

5. Uri-II HE Project

The status of land acquired for construction of Uri-II HE Project at Salamabad is on "lease hold basis". The approval for the same is under consideration with Government of J & K State.

6. Kishanganga Project

The land acquired for the construction of project would be on lease hold basis as per the State Land Acquisition Act of J & K and the mutation for the same is under process.

7. Nimmo Bazgo Project

NHPC has lease hold right on the land provided by J & K Government, for construction of the project. For private land acquired for infrastructure development, mutation has also been done.

8. Chutak Project

Government land has been acquired on lease basis. The private land acquired through negotiation with land owners through State Government against which mutation for part land has also been done.